

**JUDGMENTS FOR THE MONTH OF DECEMBER, 2012**

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	7 <sup>th</sup>	<a href="#">WP(C) 86(K)/2010</a>	SMTI.CHUBAYANGLA LONGKUMER & ANR VS THE STATE OF NAGALAND & ORS		HON'BLE MR. JUSTICE P. K. SAIKIA
2	7 <sup>th</sup>	<a href="#">WP(C) 231(AP)/2011</a>	SMTI. JAYENTI PERTIN & ANR VS THE STATE OF AURNACHAL PRADESH & ORS		HON'BLE MR. JUSTICE P. K. SAIKIA
3	7 <sup>th</sup>	<a href="#">WP(C) 25(K)/2011</a>	SMTI.CHUBAYANGLA LONGKUMER & ANR VS THE STATE OF NAGALAND & ORS		HON'BLE MR. JUSTICE P. K. SAIKIA
4	11 <sup>th</sup>	<a href="#">WP(C) 1234/2008</a>	ABDUL KADIR AND ANR VS THE CENTRAL ASSAM ELECTRICITY DISTRIBUTION COMPANY LTD	Other service matters	HON'BLE MR. JUSTICE B.P. KATAKEY
5	11 <sup>th</sup>	<a href="#">WP(C) 4723/2008</a>	SRI DRONA HAZARIKA & ORS VS ASSAM STATE ELECTRICITY BOARD & ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
6	11 <sup>th</sup>	<a href="#">WP(C) 4355/2009</a>	MRS PINKEE CHALIHA & ORS VS ASSAM STATE ELECTRICITY BOARD & ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
7	11 <sup>th</sup>	<a href="#">Review.Pet. 79/2011</a>	DR. RAMA MUKHERJEE [BHOWMIK] VS STATE OF ASSAM AND ORS	Review Applications In Civil Rule	HON'BLE MR. JUSTICE B.P. KATAKEY
8	11 <sup>th</sup>	<a href="#">WP(C) 4085/2011</a>	MD. ABDUL KADIR & 22 ORS VS THE STATE OF ASSAM AND ORS	Other service matters	HON'BLE MR. JUSTICE B.P. KATAKEY
9	11 <sup>th</sup>	<a href="#">WP(C) 4148/2011</a>	SATISH CH. DEKA & 72 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
10	11 <sup>th</sup>	<a href="#">WP(C) 4210/2011</a>	MD. DIDARUDDIN AHMED & 5 ORS VS ASSAM STATE ELECTRICITY BOARD & ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
11	11 <sup>th</sup>	<a href="#">WP(C) 4594/2011</a>	BIJIT KANTI PAUL & 3 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
12	11 <sup>th</sup>	<a href="#">WP(C) 4820/2011</a>	MD. MAKIBUR RAHMAN & 477 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
13	11 <sup>th</sup>	<a href="#">WP(C) 4828/2011</a>	DIPAK PAUL & ANR VS THE STATE OF ASSAM AND ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
14	11 <sup>th</sup>	<a href="#">WP(C) 5874/2011</a>	PRADIP DAS GUPTA & ANR VS THE STATE OF ASSAM AND ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
15	11 <sup>th</sup>	<a href="#">WP(C) 5893/2011</a>	JITEN SAIKIA & 4 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
16	11 <sup>th</sup>	<a href="#">WP(C) 6090/2011</a>	GOPAL SUKLABAIIDYA & 29 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
17	11 <sup>th</sup>	<a href="#">WP(C) 6096/2011</a>	RAJAT SINHA & 7 ORS VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment	HON'BLE MR. JUSTICE B.P. KATAKEY

18	11 <sup>th</sup>	<a href="#">WP(C) 6420/2011</a>	SMTI MALA DAS & 6 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
19	11 <sup>th</sup>	<a href="#">WP(C) 60/2012</a>	DEBDULAL CHAKRABORTY & 3 ORS VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
20	11 <sup>th</sup>	<a href="#">WP(C) 83/2012</a>	SACHI KUMAR SINHA & 2 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
21	11 <sup>th</sup>	<a href="#">WP(C) 97/2012</a>	DHIRENDRA CHANDRA NATH VS THE ASSAM POWER DISTRIBUTION COMPANY LIMITED & ORS	Other service matters	HON'BLE MR. JUSTICE B.P. KATAKEY
22	11 <sup>th</sup>	<a href="#">WP(C) 105/2012</a>	MUNIN GOGOI VS THE ASSAM STATE ELECTRICITY BOARD & ORS	Other service matters	HON'BLE MR. JUSTICE B.P. KATAKEY
23	11 <sup>th</sup>	<a href="#">WP(C) 313/2012</a>	NIMESH CH. BISWAS & ANR VS ASSAM POWER DISTRIBUTION CO. LTD & ORS	Regularisation of ad hoc appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
24	11 <sup>th</sup>	<a href="#">WP(C) 318/2012</a>	DRONA HAZARIKA & 7 ORS VS ASSAM STATE ELECTRICITY BOARD & ORS	Other service matters	HON'BLE MR. JUSTICE B.P. KATAKEY
25	11 <sup>th</sup>	<a href="#">WP(C) 889/2012</a>	SMT. CHANDRA SHARMA VS THE STATE OF ASSAM & ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
26	11 <sup>th</sup>	<a href="#">WP(C) 1390/2012</a>	CHAMPAK KUMAR DAS & 2 ORS VS THE STATE OF ASSAM & ORS	Regularisation of ad hoc appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
27	11 <sup>th</sup>	<a href="#">WP(C) 1467/2012</a>	SANJIB CHANDA & ANR VS THE STATE OF ASSAM & ORS	Regularisation of ad hoc appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
28	11 <sup>th</sup>	<a href="#">WP(C) 1585/2012</a>	AKHIM SAIKIA & 93 ORS VS THE STATE OF ASSAM & ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
29	11 <sup>th</sup>	<a href="#">WP(C) 1713/2012</a>	GULZAR HUSSAIN BARBHUIYA VS THE STATE OF ASSAM & ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
30	11 <sup>th</sup>	<a href="#">WP(C) 1792/2012</a>	JYOTI PRASAD KALITA & 42 ORS VS THE STATE OF ASSAM & ORS	Regularisation of ad hoc appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
31	11 <sup>th</sup>	<a href="#">WP(C) 1852/2012</a>	SANKARI CHOUDHURY [ACHARJEE] VS THE STATE OF ASSAM & ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
32	11 <sup>th</sup>	<a href="#">WP(C) 1951/2012</a>	DILIP BHUYAN & 17 ORS VS THE STATE OF ASSAM & ORS	Regularisation of ad hoc appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
33	11 <sup>th</sup>	<a href="#">WP(C) 2242/2012</a>	ACHINTYA MADHAB BHATTACHARYYA VS THE ASSAM STATE ELECTRICITY BOARD & 3 ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
34	11 <sup>th</sup>	<a href="#">WP(C) 2398/2012</a>	ARUN JYOTI DUTTA & 8 ORS VS THE ASSAM STATE ELECTRICITY BOARD & ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
35	11 <sup>th</sup>	<a href="#">WP(C) 2495/2012</a>	TULSHI HANDIQUE & 6 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
36	11 <sup>th</sup>	<a href="#">WP(C) 2546/2012</a>	BIBEK NATH & 14 ORS VS THE STATE OF ASSAM AND ORS	Other service matters	HON'BLE MR. JUSTICE B.P. KATAKEY

37	11 <sup>th</sup>	<a href="#">WP(C) 2608/2012</a>	HITLAR MUSHARY & 16 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
38	11 <sup>th</sup>	<a href="#">WP(C) 3120/2012</a>	SANJAY HOJAI (BILL CLERK) & 9 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
39	11 <sup>th</sup>	<a href="#">WP(C) 3416/2012</a>	LAKSHYAJYOTI BHARALI & 11 ORS VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
40	11 <sup>th</sup>	<a href="#">WP(C) 3614/2012</a>	ASHOK KUMAR YADAV VS THE STATE OF ASSAM AND ORS	Selection and appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
41	11 <sup>th</sup>	<a href="#">WP(C) 4729/2012</a>	ALL ASSAM CASUAL POWER WORKERS ASSOCIATION & 32 ORS VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment	HON'BLE MR. JUSTICE B.P. KATAKEY
42	13 <sup>th</sup>	<a href="#">Cont.Cas(C) 94/2012</a>	SRI MANORANJAN ROY VS SRI UMESH KUMAR, IPS	Contempt Petition (Civil)	THE HON'BLE JUSTICE MR I A ANSARI THE HON'BLE JUSTICE MR S C DAS
43	13 <sup>th</sup>	<a href="#">WP(C) 3613/2012</a>	SRI PRANJAL NATH ACHARJEE VS THE UNION OF INDIA & 2 ORS	Order of the Appellate or Revisional authority	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLR MR.JUSTICE SC DAS
44	18 <sup>th</sup>	<a href="#">CRL.A(J) 74/2006</a>	RAJEN KURMI VS THE STATE OF ASSAM		HON'BLE MR. JUSTICE I.A.ANSARI HON'BLE MR.JUSTICE P.K. SAIKIA